

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/200(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS BALLY EXPORTS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Financial Creditor
Mr. Siddhant Sharma, Adv.]
Mr. Md. P. Taslin, Adv.]

Mr. Aritra Basu, Adv.] For the Corporate Debtor
Mr. Dipanjan Dey, Adv.]
Mr. Dipak Dey, Adv.]
Mr. Aniket Ojha, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Heard. Ld. Counsel Mr. Shaunak Mitra appearing on behalf of Financial Creditor in full.
3. Ld. Counsel Mr. Aritra Basu appearing on behalf of Corporate Debtor submits that the CD is trying to settle the issues with the FC.
4. If on the next date, there is no record of settlement is made available, **appropriate Orders would be passed towards admission.**
5. List the matter for further consideration on **06.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**